

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 &
IA NOS. 58, 711 AND 951 OF 2017**

**APPEAL NO. 342 OF 2016 & IA NOS. 750 AND 751 OF 2016 & IA 199 OF
2018**

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 AND 589 OF 2017

APPEAL NO. 28 OF 2017 & IA NOS. 28 AND 30 OF 2017

APPEAL NO. 29 OF 2017 & IA NOS. 42 AND 44 OF 2017

APPEAL NO. 30 OF 2017 & IA NOS. 755 AND 756 OF 2016

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 AND 972 OF 2017

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 AND 457 OF 2017

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

Dated: 16th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 &
IA NOS. 58, 711 AND 951 OF 2017**

**Bharti Airtel Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1

Mr. G. Sai Kumar
 Ms. Rimai Batra
 Ms. Saumya Sai Kumar for R-2

APPEAL NO. 342 OF 2016 & IA NOS. 750 AND 751 OF 2016 & 199 OF 2018

Tata Teleservices (Maharashtra) Ltd. **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Mr. Gaurav Mitra
 Mr. Tushar Bhardwaj
 Mr. Vishnu Sharma
 Mr. Naveen Hegde

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Sharat Kapoor for impleader
 (IA No. 199 of 2018)

Mr. G. Sai Kumar
 Ms. Rimai Batra
 Ms. Saumya Sai Kumar for R-2

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 AND 589 OF 2017

Vodafone Mobile Services Ltd. **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Shamik Bhatt
 Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. G. Sai Kumar
 Ms. Rimai Batra
 Ms. Saumya Sai Kumar for R-2

APPEAL NO. 28 OF 2017 & IA NOS. 28 AND 30 OF 2017

Idea Cellular Ltd. **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. Shamik Bhatt
 Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
 Mr. G. Sai Kumar
 Ms. Rimai Batra
 Ms. Saumya Sai Kumar for R-2

APPEAL NO. 29 OF 2017 & IA NOS. 42 AND 44 OF 2017

Vodafone India Ltd. **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Shamik Bhatt
 Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
 Mr. G. Sai Kumar
 Ms. Rimai Batra
 Ms. Saumya Sai Kumar for R-2

APPEAL NO. 30 OF 2017 & IA NOS. 755 AND 756 OF 2016

Telenor (India) Communications Pvt. Ltd. **Appellant(s)**
& Anr.
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Shamik Bhatt
Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. G. Sai Kumar
Ms. Rimai Batra
Ms. Saumya Sai Kumar for R-2

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

Reliance Communication Ltd. & Anr. Appellant(s)
Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)
& Anr.

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. G. Sai Kumar
Ms. Rimai Batra
Ms. Saumya Sai Kumar for R-2

APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 AND 972 OF 2017

ATC Telecom Infrastructure Pvt. Ltd. Appellant(s)
& Ors. (ATC TIPL)
Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)
& Anr.

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. G. Sai Kumar
Ms. Rimai Batra
Ms. Saumya Sai Kumar for R-2

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 AND 457 OF 2017

Aircel Limited **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Raghav Pandey
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
 Mr. G. Sai Kumar
 Ms. Rimai Batra
 Ms. Saumya Sai Kumar for R-2

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

GTL Infrastructure Ltd. & Anr. **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Sandeep Sudhaka Deshmuk
 Mr. Raghavendra Tripathi
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
 Mr. G. Sai Kumar
 Ms. Rimai Batra
 Ms. Saumya Sai Kumar for R-2

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

Indus Towers Limited **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
 Mr. G. Sai Kumar
 Ms. Rimai Batra
 Ms. Saumya Sai Kumar for R-2

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

In the matter of:

.... **Appellant(s)**

Tower Vision India Pvt. Ltd.

Vs.

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
 Ms. Suruchi Thapar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
 Mr. G. Sai Kumar
 Ms. Rimai Batra
 Ms. Saumya Sai Kumar for R-2

ORDER

We have heard learned counsel for the appellants for some time.

Learned counsel for the appellant in Appeal No. 221 of 2017 states that the Appellant has become bankrupt and he will be filing the affidavit to that effect.

List these matters for further hearing on **17.07.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member